

### Incentives to States for power reforms

2371. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that Orissa was the first State to take up Power Sector Reforms;
- (b) if so, the quantified incentives/rewards given to the State till date and a comparative position of incentives and rewards given to other States which have taken such reforms subsequently; and
- (c) the position of allocation of Accelerated Power Development and Reforms Programme (APDRP) funds during the Tenth Five Year Plan for different States which have taken up such reforms along with the period during which such reforms were taken up and the date of completion of such reforms?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) Yes Sir, Orissa was the first State to take up Power Sector Reforms and pass the Orissa Electricity Reforms Act, 1995 (Orissa Act No. 2 of 1996).

(b) No incentive has been released to the State of Orissa under Accelerated Power Development and Reforms Programme (APDRP). A statement showing the status of incentive released to States on account of cash loss reduction under X Plan APDRP is given in Statement-I (See below).

(c) The position of allocation of 10th Plan APDRP funds for different States including Orissa is given in Statement-II (See below). The APDRP in 10th Plan was launched in 2003 and was closed in March, 2009. The projects taken up under the programme were either completed or short closed at end of the 10th Plan.

#### Statement-I

##### Details of Incentive released to States under X Plan-APDRP

| Sl.No. | State          | Cash Loss Reduction | Eligibility | Incentive Released |
|--------|----------------|---------------------|-------------|--------------------|
| 1      | 2              | 3                   | 4           | 5                  |
| 1      | Andhra Pradesh | 530.22              | 265.11      | 265.11             |
| 2      | Gujarat        | 2078.62             | 1039.31     | 1039.31            |

| 1       | 2              | 3       | 4       | 5       |
|---------|----------------|---------|---------|---------|
| 3       | Haryana        | 210.98  | 105.49  | 105.49  |
| 4       | Kerala         | 295.86  | 147.93  | 147.93  |
| 5       | Maharashtra    | 275.78  | 137.89  | 137.89  |
| 6       | Punjab         | 503.88  | 251.94  | 251.94  |
| 7       | Madhya Pradesh | 595.22  | 297.61  | 297.61  |
| 8       | Rajasthan      | 275.42  | 137.71  | 137.71  |
| 9       | West Bengal    | 993.48  | 496.74  | 496.74  |
| 10      | Tripura        | 50.43   | 25.22   | 25.22   |
| TOTAL : |                | 5809.89 | 2904.95 | 2904.95 |

**Statement-II**

*APDRP Investment Status*

(Rs. Crore)

| Sl.No.                            | State          | Project<br>Outlay | Revised<br>project<br>cost after<br>completion /<br>short closure | No. of<br>Projects | Total<br>fund<br>release | Utilisation<br>Total |
|-----------------------------------|----------------|-------------------|---|--------------------|--------------------------|----------------------|
| 1                                 | 2              | 3                 | 4   | 5                  | 6                        | 7                    |
| <b>Non-Special Category State</b> |                |                   |   |                    |                          |                      |
| 1                                 | Andhra Pradesh | 1127.12           | 980.39  | 100                | 566.76                   | 980.39               |
| 2                                 | Bihar          | 823.15            | 777.20  | 15                 | 344.97                   | 777.20               |
| 3                                 | Chhattisgarh   | 353.33            | 288.12  | 7                  | 159.21                   | 288.12               |
| 4                                 | Delhi          | 211.02            | 211.02  | 2                  | 105.51                   | 211.02               |
| 5                                 | Goa            | 288.94            | 229.95  | 7                  | 114.19                   | 229.95               |
| 6                                 | Gujarat        | 1083.22           | 1057.66   | 13                 | 432.42                   | 1057.66              |

| 1       | 2              | 3        | 4        | 5   | 6       | 7        |
|---------|----------------|----------|----------|-----|---------|----------|
| 7       | Haryana        | 431.95   | 319.52   | 18  | 168.99  | 319.52   |
| 8       | Jharkhand      | 423.65   | 403.50   | 8   | 166.82  | 403.50   |
| 9       | Karnataka      | 1186.31  | 988.86   | 35  | 464.94  | 988.86   |
| 10      | Kerala         | 858.50   | 556.57   | 52  | 254.41  | 556.57   |
| 11      | Madhya Pradesh | 663.20   | 445.56   | 48  | 178.70  | 445.56   |
| 12      | Maharashtra    | 1643.12  | 1386.48  | 34  | 453.89  | 1386.48  |
| 13      | Orissa         | 502.22   | 130.11   | 7   | 74.02   | 130.11   |
| 14      | Punjab         | 715.57   | 462.72   | 26  | 202.67  | 462.72   |
| 15      | Rajasthan      | 1193.25  | 988.12   | 29  | 434.28  | 988.12   |
| 16      | Tamil Nadu     | 948.12   | 741.77   | 41  | 441.82  | 741.77   |
| 17      | Uttar Pradesh  | 1069.25  | 1013.15  | 35  | 314.48  | 1013.15  |
| 18      | West Bengal    | 441.85   | 400.14   | 20  | 108.93  | 400.14   |
| TOTAL : |                | 13963.77 | 11380.86 | 497 | 4987.01 | 11380.86 |

**Special Category State**

|    |               |         |         |    |        |        |
|----|---------------|---------|---------|----|--------|--------|
| 19 | Arunachal Pr. | 82.69   | 77.04   | 4  | 67.32  | 77.04  |
| 20 | Assam         | 650.73  | 619.92  | 15 | 580.63 | 619.92 |
| 21 | Himachal Pr.  | 322.77  | 304.69  | 12 | 306.88 | 304.69 |
| 22 | J&K *         | 1100.13 | 1100.13 | 6  | 836.37 | 671.56 |
| 23 | Manipur       | 141.62  | 39.45   | 5  | 42.76  | 39.45  |
| 24 | Meghalaya     | 227.44  | 194.69  | 9  | 181.06 | 194.69 |
| 25 | Mizoram       | 108.74  | 105.67  | 7  | 98.00  | 105.67 |
| 26 | Nagaland      | 122.27  | 122.27  | 3  | 114.32 | 122.27 |
| 27 | Sikkim        | 152.09  | 150.83  | 3  | 154.73 | 150.83 |

| 1  | 2             | 3        | 4        | 5   | 6       | 7        |
|----|---------------|----------|----------|-----|---------|----------|
| 28 | Tripura       | 146.74   | 143.43   | 7   | 128.35  | 143.43   |
| 29 | Uttarakhand   | 310.08   | 267.47   | 6   | 279.76  | 267.47   |
|    | TOTAL :       | 3365.30  | 3125.59  | 77  | 2790.18 | 2697.02  |
|    | GRANT TOTAL : | 17329.07 | 14506.45 | 574 | 7777.19 | 14077.88 |

\* Project completion/short closing reports from Jammu & Kashmir are still awaited.

#### **Maheshwar Hydro Power Project**

†2372. SHRI RAGHUNANDAN SHARMA: Will the Minister of POWER be pleased to state:

(a) the reasons for holding up the construction work on Maheshwar Hydro Power Project on Narmada river in Madhya Pradesh;

(b) whether any proposal for starting this project under the National Hydroelectric Power Corporation (NHPC) is pending with the Central Government; and

(c) the number of proposals received from Madhya Pradesh Government for increasing power generation by establishing new power projects and the decision being taken thereon by Government?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) In exercise of power under Section-5 of the Environment (Protection) Act, 1986, Ministry of Environment & Forests (MoEF) vide letter dated 23.4.2010, directed the project proponent M/s Maheshwar Hydro Power Project to get the on-going construction works at the site suspended with immediate effect for non-fulfillment of Terms and Conditions of specific identified environmental issues, till the compliance report is found implementable by the Government. However, to avoid possible damage to the safety of the structures, MoEF vide letter dated 10.05.2010, amended their orders dated 23.04.2010 to the extent that only seven gates, which are yet to be made functional and are under installation may be completed, as planned before the onset of monsoons.

†Original notice of the question was received in Hindi.